CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00710 of 2018

Wednesday, this the 24th day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

R.Ashok
Assistant Cook
Southern Railway, Trivandrum Division
Trivandrum Applicant

(By Advocate – Mr.Siby J Monippally)

Versus

- 1. Union of India rep. by General Manager Southern Railway, Park Town Chennai-600 003
- 2. The Principal Chief Personnel Officer Southern Railway, Chennai-600 003
- 3. The Senior Divisional Personnel Officer Southern Railway, Trivandrum Division Trivandrum -695 014

Respondents

(By Advocate – Mrs.P.K.Radhika)

This application having been heard on 24.10.2018, the Tribunal on the same day delivered the following:

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ORDER(ORAL)

By Hon'ble Mrs.P.Gopinath, Administrative Member

Applicant is working as an Assistant Cook with respondent organisation at Trivandrum. He prays for a direction to the respondents to complete the process as per Annexure A-1 selection to the post of Catering Supervisor Grade III.

2. The respondents by communication dated 17.10.2018 placed before

us submit that the written examination for the said selection is fixed to be

held on 27.10.2018 and all those who have volunteered for the selection

process are required to appear for the written examination on the said date.

Counsel for the applicant points out that Annexure A-1 is a tentative time

schedule for the selection process which details a time span of 2 1/2 months

from the date of written examination to declaration of results. Whereas the

dates in this schedule are not material, the time schedule drawn up by

respondent for the examination is an important time schedule for completion

of the process of selection.

3. We direct the respondents to follow the tentative examination time

schedule and conduct the examination and declare the results as per 2 1/2

months timeline laid down, from the date of written examination to the date

of publishing the select list. Ordered accordingly.

4. The Original Application is disposed of as above. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (P.GOPINATH)
ADMINISTRATIVE MEMBER

List of Annexures

Photostat copy of the notification dated 28.6.2018 issued by 2nd Annexure A1 respondent Photostat copy of the Notice dated 18.7.2018 issued by 2^{nd} Annexure A2 respondent Photostat copy of the Order dated 2/7/2018 issued by 2nd respondent Annexure A3 -Photostat copy of the Order dated 18.7.2018 issued by 2nd Annexure A4 respondent